

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2335**  
TO BE ANSWERED ON 03.12.2019

**HOUSEHOLDS REGISTERED UNDER MGNREGS**

**2335. SHRI KUMBAKUDI SUDHAKARAN:**  
**SHRI ANTO ANTONY:**  
**SHRI UTTAM KUMAR REDDY NALAMADA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of households that have registered for work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2014, year-wise and State-wise including Kerala;
- (b) the number of households provided work under the MGNREGS since 2014, year-wise and State-wise including the State of Kerala;
- (c) whether the Government is aware of instances where work was not provided to people who have registered for work, if so, the details thereof and the reasons therefor;
- (d) whether there have been any complaints about delayed wage payment and if so, the details thereof; and
- (e) the steps taken by the Government to ensure that wages owed to MGNREGS workers are paid on time?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

**(a)&(b):** As per the information uploaded by the States/UTs in Management Information System (MIS), States/UTs-wise including Kerala, details of employment demand registered by household, employment offered to household and employment provided to household since FY 2014-15 to FY 2019-20 (as on 29.11.2019) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is at **Annexure-I**.

**(c):** Mahatma Gandhi NREGS is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside Mahatma Gandhi NREGS. The workers, who have placed demand for works, sometimes do not turn up when work is offered due to availability of better work opportunities elsewhere. However, section 7 of Mahatma Gandhi NREG Act, 2005 provides that for the workers which are not provided work within the prescribed time limit, they shall be entitled to a daily unemployment allowance to be paid by the respective States/UTs.

**(d):** As per Centralized Public Grievance Redressal and Monitoring System (CPGRAMS), the status of delayed wage payment under Mahatma Gandhi NREGS during the last four years (from 1.04.2014 till 27.11.2019) is at **Annexure-II**.

**(e):** The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. National electronic Fund Management System (NeFMS) is implemented in 24 States and 1 Union Territory wherein payment of wages is being credited directly to the bank/post office accounts of MGNREGA workers by the Central Government through Direct Benefit Transfer (DBT). The Ministry has issued Standard Operating Procedure (SoP) on timely payment process for direct payment into the account of beneficiaries. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit wages in the workers account. During the current Financial Year 2019-20 (as on 27.11.2019), around 97% pay orders have been generated within 15 days from the date of closure of the Muster Roll.

**Annexure-I referred in reply to parts (a) and (b) of Lok Sabha Unstarred Question No.2335 dated 03.12.2019**

SI. No	States	2014-15			2015-16			2016-17		
		Employment demanded by household	Employment offered to household	Employment provided to household	Employment demanded by household	Employment offered to household	Employment provided to household	Employment demanded by household	Employment offered to household	Employment provided to household
1	ANDHRA PRADESH	3693349	3677552	3299729	3964996	3915649	3621196	4014973	3980950	3991319
2	ARUNACHAL PRADESH	146515	141308	136988	192933	189530	181263	207359	205260	202912
3	ASSAM	1082726	1081389	964841	1668344	1667506	1502086	1785201	1784225	1567972
4	BIHAR	1473145	1472194	926301	1923420	1921730	1479541	2979329	2977825	2286043
5	CHHATTISGARH	2042334	2041085	1748252	2611812	2610425	2173906	2542557	2540789	2132052
6	GOA	7250	7232	7225	5976	5961	5909	6788	6773	6755
7	GUJARAT	593270	591894	513099	642259	640516	556673	893470	890339	716048
8	HARYANA	262502	262323	217914	199585	199393	168693	332211	331823	281083
9	HIMACHAL PRADESH	498918	498789	452554	466876	466728	423449	569620	569507	528840
10	JAMMU AND KASHMIR	382408	381215	325249	703452	702639	638441	676537	675611	600678
11	JHARKHAND	1230932	1230604	1110902	1270639	1269641	1126038	2077366	2076751	1742402
12	KARNATAKA	1513131	1482165	1093285	1662326	1617394	1235441	2151519	2095605	1817688
13	KERALA	1565107	1565003	1380224	1664786	1664606	1505663	1606074	1605923	1457411
14	MADHYA PRADESH	3102659	3096088	2793071	3023927	3016257	2701603	3372394	3361963	2801317
15	MAHARASHTRA	1280657	1278994	1159610	1420579	1419305	1274697	1613022	1611147	1433334
16	MANIPUR	471587	470408	468864	480877	477883	473653	519710	518787	515717
17	MEGHALAYA	357424	357349	351140	374867	374780	368405	422374	422194	414565
18	MIZORAM	190611	190609	190467	190401	190398	190353	189353	189278	189231
19	NAGALAND	407422	407064	405684	418268	418241	417353	421432	421037	418351
20	ODISHA	1693524	1692354	1467041	2228049	2225808	1994513	2355178	2352096	2031118
21	PUNJAB	340863	339831	288728	528930	528375	473984	610775	610078	536372
22	RAJASTHAN	4117242	4115556	3686818	4688247	4684938	4220809	5098508	5096387	4634493
23	SIKKIM	60203	60187	56755	67505	67488	65454	69908	69898	68098
24	TAMIL NADU	5681511	5679707	5657572	6094229	6093481	6053332	6295522	6295196	6261527
25	TELANGANA	2885398	2876896	2439515	2962081	2952523	2575958	2763105	2729346	2561467
26	TRIPURA	592571	592564	581254	580232	580277	570283	586454	586445	577324
27	UTTAR PRADESH	4531778	4528322	3895548	6309751	6303815	5421399	5837378	5829649	4994398
28	UTTARAKHAND	491408	491082	454597	588353	588082	544430	596568	596277	544241
29	WEST BENGAL	5717041	5715956	5116780	6500332	6497943	6109296	6288519	6287579	5823342
30	ANDAMAN AND NICOBAR	14134	14129	13817	9991	9982	9609	12164	12161	12008
31	LAKSHADWEEP	549	549	477	147	146	133	8	8	8
32	PUDUCHERRY	36004	36002	29560	37658	37637	32736	34883	34882	31019
	Total	46464173	46376400	41233861	53481828	53339077	48116299	56930259	56765789	51179133

Source: www.nrega.nic.in

Sl No	States	2017-18			2018-19			2019-20 (as on 29.11.2019)		
		Employment demanded by household	Employment offered to household	Employment provided to household	Employment demanded by household	Employment offered to household	Employment provided to household	Employment demanded by household	Employment offered to household	Employment provided to household
1	ANDHRA PRADESH	4271447	4263134	3994718	4394710	4069899	4227255	4338529	4325133	3782881
2	ARUNACHAL PRADESH	161946	155743	141722	168327	166003	159973	131546	126611	120977
3	ASSAM	1901375	1900571	1684648	1922742	1922247	1742852	1615811	1614861	1420633
4	BIHAR	2904668	2901632	2247235	3670630	3666747	2924734	2862068	2852990	2230292
5	CHHATTISGARH	2743316	2741465	2326446	2813763	2812249	2442507	2292897	2291260	1877027
6	GOA	6579	6536	6463	1306	1300	1141	333	267	238
7	GUJARAT	1017117	1014988	861167	1045447	1043463	911304	721571	719115	611226
8	HARYANA	322027	321624	272856	276535	275984	230974	231312	230427	175799
9	HIMACHAL PRADESH	550764	550633	511366	592370	592251	553641	476550	476393	421475
10	JAMMU AND KASHMIR	759419	758573	682262	726624	725708	652698	300539	299608	234283
11	JHARKHAND	1876648	1875881	1444548	1572310	1571310	1272722	1362753	1361824	1141308
12	KARNATAKA	2152259	2092005	1902386	2358639	2299153	2108401	2189332	2140754	1938279
13	KERALA	1470071	1469970	1311681	1628881	1628841	1478386	1460821	1460420	1291970
14	MADHYA PRADESH	4017833	4005051	3480571	4570730	4560355	3919081	3427804	3419026	2859197
15	MAHARASHTRA	1874365	1871573	1697606	1976996	1973373	1793243	1367595	1364001	1169026
16	MANIPUR	501231	498789	491026	527817	524786	513042	535969	530122	521846
17	MEGHALAYA	436284	436180	426881	482915	482834	475388	432164	431745	399462
18	MIZORAM	190930	190920	190894	196120	196100	195974	201547	201065	200654
19	NAGALAND	413820	412990	409757	400217	398573	386305	375721	373648	369110
20	ODISHA	2568248	2564701	2306678	2375333	2371655	2149231	1997563	1993582	1729808
21	PUNJAB	766577	765411	663684	834259	832896	674884	806695	805314	633255
22	RAJASTHAN	5030540	5027733	4514375	5800777	5798433	5164731	5593537	5590457	4924720
23	SIKKIM	66411	66392	63725	65093	65075	61806	54885	54839	48415
24	TAMIL NADU	5855644	5855204	5815061	5834289	5834125	5592318	5561375	5560547	5299826
25	TELANGANA	2984166	2971220	2532538	2806119	2794100	2523297	2750392	2737270	2328926
26	TRIPURA	541071	540926	522752	564408	564399	549356	563417	563401	548121
27	UTTAR PRADESH	5645415	5635700	4859995	5836406	5829583	5046343	5136780	5128759	4240598
28	UTTARAKHAND	552806	552495	509595	528992	528830	489153	359806	359508	310821
29	WEST BENGAL	5681755	5680009	5241167	4749694	4747757	4391807	3495977	3492051	2825087
30	ANDAMAN AND NICOBAR	7692	7689	7166	7098	7096	6114	5572	5570	4435
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0
33	LAKSHADWEEP	251	220	141	279	279	254	83	83	69
34	PUDUCHERRY	42856	42850	37664	37729	37728	33214	40830	40822	35255
	Total	57315531	57178808	51158774	58767555	58323132	52672129	50691774	50551473	43695019

Source: www.nrega.nic.in

**Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No.2335 dated 03.12.2019**

<b>Details of Complains regarding Delayed Payment under Mahatma Gandhi NREGS (from 1.04.2014 till 27.11.2019)</b>				
<b>Sl. No.</b>	<b>STATES/UTS</b>	<b>Received</b>	<b>Disposed</b>	<b>Pending</b>
1	ANDAMAN AND NICOBAR ISLANDS	0	0	0
2	ANDHRA PRADESH	1	1	0
3	ARUNACHAL PRADESH	0	0	0
4	ASSAM	0	0	0
5	BIHAR	0	0	0
6	CHHATTISGARH	5	2	3
7	DADRA AND NAGAR HAVELI	0	0	0
8	DAMAN AND DIU	0	0	0
9	GOA	0	0	0
10	GUJARAT	2	1	1
11	HARYANA	0	0	0
12	HIMACHAL PRADESH	1	0	1
13	JAMMU AND KASHMIR	1	1	0
14	JHARKHAND	1	0	1
15	KARNATAKA	3	1	2
16	KERALA	3	2	1
17	LAKSHADWEEP	0	0	0
18	MADHYA PRADESH	3	2	1
19	MAHARASHTRA	2	2	0
20	MANIPUR	0	0	0
21	MEGHALAYA	0	0	0
22	MIZORAM	1	1	0
23	NAGALAND	0	0	0
24	ODISHA	0	0	0
25	PUDUCHERRY	0	0	0
26	PUNJAB	2	2	0
27	RAJASTHAN	6	1	5
28	SIKKIM	0	0	0
29	TAMILNADU	1	1	0
30	TELANGANA	0	0	0
31	TRIPURA	0	0	0
32	UTTAR PRADESH	3	3	0
33	UTTARAKHAND	1	1	0
34	WEST BENGAL	2	1	1
<b>TOTAL</b>		<b>38</b>	<b>22</b>	<b>16</b>